जानकारी देना सम्भव नहीं, जिन्होंने कि अपने मकानों के दावे अथवा पुनर्वास अनुदान के लिये प्रार्थना पत्र दिये हों या उनमें से जिनके दावे और प्रार्थना पत्र नामंजूर हुए हों। दावों अथवा पुनर्वास अनुदान के प्रार्थना पत्रों के मंजूर अथवा नामंजूर किये जाने के नियम सब पर बराबर तौर पर लागू होते हैं और करनाल तहसील में बसे हुए शरणार्थियों के साथ कोई भेदभाव नहीं हुआ।

tfTHE MINISTER OF REHABILITATION AND MINORITY AFFAIRS (SHRI MEHR CHAND KHANNA): (a) to (c). Claims were registered and indexed with reference to the Provinces and the Districts of West Pakistan in which displaced persons left | immovable properties and not with reference to places in India where they might have settled after migration. Rehabilitation grant applications were also similarly indexed. The information, therefore, regarding the number of displaced persons at present residing in Karnal Tehsil who may have preferred their claims or rehabilitation grant applications for houses or whose claims or rehabilitation grant applications may have been rejected cannot be supplied. The principles governing the rejection or acceptance of claims or rehabilitation grant applications are of general application and there has been no discriminatory treatment in the case of persons who may have settled ' in Karnal Tehsil.]

178 to 180. *[Transferred to the 9th September,* 1959.]

ISSUE OF CONTROLLED ITEMS TO GOVERNMENT CONTRACTORS

181. SHRI NAWAB SINGH CHAUHAN: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that controlled items such as iron and sheets can be issued either from the Government stores or through permits to the contractors for the execution of Government contracts; and

(b) if so, whether such items, as required in the contracts were issued to the contractors in the year 1958-59 and if not, whether these were deleted from the contracts?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI K. C. REDDY) : (a) Yes, for the execution of C.P.W.D, contracts, scarce and controlled commodities, like steel, cement, etc., are issued either from C.P.W.D. Stores or against permitl issued to the contractors.

(b) Yes. Such materials were issued to contractors during 1968-59.

सोवियत सहायता से स्थापित होने वाले औषधि निर्माण के कारखानों के स्थानों का निर्धारण

१८२. श्री नवाबसिंह चौहान : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) सोवियत सहायता से औषधि निर्माण के पांच कारखानों के स्थानों को सिफारिश करने के लिये जो औषधि निर्माण के कारखानों के स्थानों का निर्धारण करने वाली समिति बनाई गई थी, उसके कार्य में अब तक क्या प्रगति हुई है ;

(ख) इस समिति के सदस्य कौन कौन हैं और अब तक उन्होंने किन किन स्थानों का निरीक्षण किया है; और

(ग) इनकी छानबीन के क्या-क्या लक्ष्य निर्धारित किये गये हैं और वे अपनी रिपोर्ट खण्डों में देंगे या एक साथ देंगे ?

t [LOCATION OP DRUG PROJECTS TO BE SET UP WITH SOVIET ASSSISTANCE

182. SHRI NAWAB SINGH CHAUHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the progress so far made in the work of Drug Project Location

t[ ] English translation.